

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 18th March, 2020

No.HC.VII-138/2019/ **1600** /A. This is to inform that the following newly appointed Officers in Grade-III of the Assam Judicial Service, posted vide High Court's Notification No.HC.VII-14/2020/1068/A dated 24.02.2020, are deputed to undergo one year Induction Training in the Judicial Academy, Assam commencing with effect from 17.04.2020 :-

Sl. No.	Name	Designation
1.	Smti Deepsikha Das	Judicial Magistrate, 1 st Class, Dibrugarh
2.	Shri Dhiren Pegu	Munsiff No.2, Tinsukia
3.	Smti Manashi Mandal	Munsiff No.3, Karimganj
4.	Shri Bhaskar Das	Munsiff No.2, Jorhat
5.	Smti Chandrama Talukdar	Munsiff No.2, Goalpara
6.	Smti Lipika Roy	Judicial Magistrate, 1 st Class, Chirang, Kajalgaon
7.	Smti Bebika Kuli	Judicial Magistrate, 1 st Class, Dhemaji
8.	Smti Priyanka Saikia	Munsiff No.2, Sonitpur, Tezpur
9.	Smti Madhumita Naroh	Judicial Magistrate, 1 st Class, Golaghat
10.	Shri Chandan Saikia	Judicial Magistrate, 1 st Class, Hailakandi
11.	Smti Alisha Akhtar	Munsiff No.2, Dhubri
12.	Shri Prasurjya Pran Phukon	Judicial Magistrate, 1 st Class, Dhubri,

The Officers are to report to the Director, Judicial Academy, Assam at Amingaon on 16.04.2020 during Office hours for undergoing Training.

By Order,
(Sd/-) Dhrupad Kashyap Das,
REGISTRAR (JUDICIAL)

Memo NO. HC.VII-138/2019/ **1601-1614** /A.

Dated 18.03.2020

Copy forwarded for information and necessary action to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.

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2. The Principal Accountant General (A&E), Assam, Beltola, Maidamgaon, Guwahati for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Director, Judicial Academy, Assam.
4. The Registrar (Vigilance)/ (Administration), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District and Sessions Judge,
Dibrugarh/ Tinsukia/ Karimganj/ Jorhat/ Goalpara/ Chirang, Kajalgaon/ Dhemaji/ Sonitpur, Tezpur/ Golaghat/ Hailakandi/ Dhubri.

He/ She is requested to inform the concerned Officer (s) of his/ her District accordingly.

7. The Chief Judicial Magistrate,
Dibrugarh/ Tinsukia/ Karimganj/ Jorhat/ Goalpara/ Chirang, Kajalgaon/ Dhemaji/ Sonitpur, Tezpur/ Golaghat/ Hailakandi/ Dhubri.
8. The Joint Registrar (PM&P)/(Judicial)/(Vigilance)/ (Recruitment), Gauhati High Court, Guwahati.
9. The Research Officer, Judicial Academy, Assam.
10. The nominated Officers concerned.
11. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
12. The Administrative Officer (Judicial), Appointment Section, Gauhati High Court, Guwahati.
13. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
14. The C.A. to Registrar General/ Registrar (Judicial), Gauhati High Court, Guwahati

(The list of Officers here-in above is not necessarily in order of seniority)

fy 18.3.2020
REGISTRAR (JUDICIAL)

[Signature]
18/03/2020